

Defective Case Register from 2025-07-02 to 2025-07-02

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/24324/2025	ADV.	2025-07-02	Date of order of contc no. 2104 of 2024 wrongly mention in page 6. put up for SR after removal of defect.
2	D-WA/24041/2025	DILLIP KUMAR MOHAPATRA	2025-07-02	Provision of Law Not Properly Indicated.
3	D-ABLAPL/19501/2025	GYANA RANJAN DHAL	2025-07-02	1.Application is not properly annexed,After page no-5, page no-7 is annexed 2. V. Nama has been uploaded twice. Photo copy be removed.
4	D-ABLAPL/19496/2025	BRUNDABAN ROUT	2025-07-02	1. Page no-12 and 13 is not legible
5	D-ABLAPL/19479/2025	RAJESH RANJAN SAHOO	2025-07-02	1. Advocate name not in capital letter in V. Nama
6	D-CONTC/24241/2025	ADV	2025-07-02	1. Page nos.10 to 14 19 and 20 not neat.
7	D-WP(C)/25065/2025	PANCHANAN SAHOO	2025-07-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.15 not neat. 2.D.C.fee Rs. 50/- to be paid on v.nama.
8	D-CONTC/23990/2025	SANDHYARANI PANI	2025-07-02	1.Date of Judgement/order under Annexure-1 does not tally with para-3 of the petition.
9	D-CMAPL/24828/2025	JAJATI KESHARI KHUNTIA	2025-07-02	17-REFERENCE CERTIFICATE NOT FURNISHED. C. copy of order not filed, I.A. not filed. 2. Provision of Law Not correctly furnished.
10	D-CRLMC/19635/2025	B.N.MOHANTY	2025-07-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
11	D-CONTC/24007/2025	ADV.	2025-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-CMP/25448/2025	DEEPALI MAHAPATRA	2025-07-02	The Case No in the A-5 does not tally with the Index.
13	D-CONTC/23996/2025	ADV.	2025-07-02	1. Synopsis and Date chart not alphabetic paginated in Index.2. Reference Certificate not furnished.3 Page nos.13 and 20 not neat and legible.
14	D-CONTC/25865/2025	ADV.	2025-07-02	copy of representation be filed
15	D-CMP/25170/2025	RAJENDRA NARAYAN ROUT	2025-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

16	D-WA/19198/2025	SASWAT DAS,A.G.A	2025-07-02	NOT PROPERLY ADDRESS TO THE HONBLE COURT
17	D-CONTC/24247/2025	ADV.	2025-07-02	IN PRAYER PORTION THE DATE OF ORDER IN W.P(C) NO.9643/-2025 BE CORRECTED
18	D-MSA/24204/2025	DEVASHIS PANDA	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 30 days. 2.C.Case under A-3/1 does not tally with the Index
19	D-ABLAPL/19758/2025	HAREKRUSHNA DASH	2025-07-02	Occupation of the petitioner not mentioned in Affidavit.
20	D-ABLAPL/19483/2025	PRAHALLAD MAHALI	2025-07-02	1. High Court Bar Asson. Memembers welfare scheme Rs 50/- to be paid in V. Nama
21	D-MSA/24163/2025	DEVASHIS PANDA	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.C under A-3/1 does not tally with the Index
22	D-ABLAPL/19486/2025	KHUSBU PANIGRAHI	2025-07-02	1. In cause title Fathers name and address of Petitioner-4 is wrongly furnished.
23	D-CRLMP/19040/2025	RABI NARAYAN MOHANTY	2025-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 51 52 53 NOT NEAT(UNDER LINE)
24	D-CRLA/18356/2025	RAMANI KANTA PATTANAIK	2025-07-02	Annexure no.does not tally with Index and Trial court judgement.
25	D-ABLAPL/19492/2025	BHABANI SANKAR DAS	2025-07-02	1.Page no-7 is not legible
26	D-WP(C)/26292/2025	SOUMYA JYOTI BISWAL	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
27	D-CMP/24762/2025	SIBADUTTA RAMAPRASAD	2025-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-CMP/24758/2025	SIBADUTTA RAMAPRASAD MISHRA	2025-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-CRLMC/19338/2025	SANTOSH KUMAR MAHANTY	2025-07-02	1. Page nos. 2 to 7 not attested by the advocate in the petition
30	D-WP(C)/26000/2025	ASHOK DAS	2025-07-02	RS.12.00 COURT FEE TO BE PAID.
31	D-WP(C)/26061/2025	BRUNDABAN ROUT	2025-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Annex-2 not exhibited at page no.19.
32	D-WP(C)/26022/2025	BAIDHAR SAHOO	2025-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index under Annexure-7,Page no. 37 not available on record.2. Paragraph no. not correctly furnished on declaration.
33	D-BLAPL/19473/2025	DIPAK KUMAR SAHOO	2025-07-02	Paragraphs no. not furnished in the Declaration.2.Page no.44 45 48 49 50 and 52 to 57 not legible,
34	D-WP(C)/26206/2025	ARUN KUMAR PATRA	2025-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of application not correctly furnished 3rd line in page no.4 and prayer of the petition.
35	D-WP(C)/26248/2025	PRAVAT KUMAR NAYAK	2025-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.Challenging annexure not mentioned in Prayer.
36	D-WP(C)/26031/2025	SHUBHENDU KUMAR PARIDA	2025-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-WP(C)/26171/2025	KAMALAKANTA NAYAK	2025-07-02	Copy of petition dt. 12.8.15 mentioned in the bookmarked Index(Annex-6) does not tally with Index page.
38	D-CMP/25484/2025	MAHESWAR MOHANTY	2025-07-02	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Reference not correctly furnished.2.Case No In the A-4 does not tally with the Index
39	D-WP(C)/25986/2025	SWAPNA KUMAR OJHA	2025-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Opp. party not correctly mentioned in affidavit.
40	D-ABLAPL/19359/2025	BISWA KUMAR MISHRA	2025-07-02	1. Date Chart not properly made .
41	D-WP(C)/25684/2025	NIRANJAN LENKA	2025-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.30 and 31 not neat and legible.
42	D-ABLAPL/19537/2025	SUSANTA KUMAR BARAL	2025-07-02	1. In Index page marking of Bail Application is not proper. 2. Ann.1 page 8 to 10 not legible. 3. Ann.2 page 14-16 not legible. 4. Ann. 4 not marked. 5. Ann. 5 and 6 not legible and not attested. 6. Ann. 8 page 59 and 60 not legible.
43	D-ABLAPL/19405/2025	SANTOSH KUMAR SAMANTARAY	2025-07-02	1.Annexures -1 and 2 are not attested. 2.Vernacular Certificate is not furnished.
44	D-WP(C)/26049/2025	DEEPALI MAHAPATRA	2025-07-02	1-COURT FEE IS DEFICIENT. D.C.fee of Rs. 24/- to be paid.Prayer not properly mentioned in IA petition.
45	D-ABLAPL/19541/2025	SUSANTA KUMAR BARAL	2025-07-02	1. Annexure 1 page 11 to 19 not legible. 2. No declaration about Para 9 in the Affidavit.

46	D-BLAPL/19568/2025	KARUNAKAR GAYA	2025-07-02	. Vill. name mentioned in the cause title is not tally with Rejection order(Annexure-2 page no-12)
47	D-ABLAPL/19642/2025	JAYADEBA BEHERA	2025-07-02	1. Attested Annexure-1 not filled.
48	D-ABLAPL/19485/2025	SIDHARTHA SANKAR RAY (2)	2025-07-02	PR No. of the Annexure not tally with cause title, para 1,2 and prayer of petition.
49	D-ABLAPL/19549/2025	SWARAJ PATEL	2025-07-02	1. Annexures in the Index not properly numbered. 2.No declaration for para 10 of the Affidavit. 3. High Court Bar Association Member Welfare Fund of Rs.50/- not paid.
50	D-BLAPL/19481/2025	RAKESH BEHERA	2025-07-02	In annexure -4 not correctly page marked,
51	D-CRLMC/19453/2025	AMITAV TRIPATHY	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-ABLAPL/19543/2025	SUMANTA KUMAR SWAIN	2025-07-02	Annexure 2 page 23 31 and 33 not legible.
53	D-WP(C)/26223/2025	JAGANNATH BHUYAN	2025-07-02	1. Court fee Rs. 6/- not filed
54	D-CONTC/23857/2025	ADV.	2025-07-02	OCCUPATION NOT MENTIONED IN AFFIDAVIT.
55	D-CRLMC/19538/2025	PURNA CHANDRA BEHERA	2025-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of application under Annexure-1 does not tally with Index.2. Page no.27 not neat and legible. 3..Receipt Showing Serv.copy To CBI not Filed.
56	D-CRLMP/18905/2025	SANJIB KUMAR BHANJADEO	2025-07-02	.Petition not correctly addressed to Honorable Court
57	D-FAO/26106/2025	DR. BINODA KUMAR MISHRA	2025-07-02	good ground certificate not furnished
58	D-CRLA/19080/2025	SOUMYA RANJAN DAS	2025-07-02	Period of Delay 31 1. page no.21 not neat.2, Sl. no 1o and pages 19 and 20 of judgement not properly arranged.
59	D-CRLMC/19461/2025	SHIVSANKAR MOHANTY	2025-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
60	D-ABLAPL/19514/2025	ASHOK KUMAR JENA	2025-07-02	Occupation of the petitioner not mentioned in Affidavit.
61	D-CRLREV/19531/2025	MANOJ BIHARI DAS	2025-07-02	1.Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fee not paid in c.copy 2. Provision of Law Not fully mentioned
62	D-RSA/25693/2025	SUNKURU SUDHAKAR RAO(SR. ADV.)	2025-07-02	1.D.C.Fee of Rs.150/- to be Paid 2. Pages No-54 and 55 not available.
63	D-CRLMC/19462/2025	DEBASNAN DAS	2025-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 14 and 18 not neat.
64	D-RSA/25699/2025	PRASANTA KUMAR SATAPATHY	2025-07-02	Trial Court Case No be corrected in the Index Memo. of Appeal and in the I.As.

65	D-CRLA/17539/2025	AKSHAYA KUMAR SUBUDHI	2025-07-02	Code Wrongly indicated 1-Date of sentence not separate mentioned in Date chart, 2-Reference certificate not furnished.
66	D-BLAPL/18416/2025	DEBASNAN DAS	2025-07-02	1.In the cause Title, Synopsis , Date chart, petition and prayer,it has been written as 1st Additional District and Sessions Judge,Cuttack whereas in Certified Copy of Order it has been written as 2nd Additional Sessions Judge,Cuttack. 2. Annexure -2 has been uploaded twice.
67	D-BLAPL/19436/2025	SAROJ KUMAR MISHRA	2025-07-02	1.Lower court not tally SYNOPSIS and Cause Title.
68	D-ABLAPL/19535/2025	SUSANTA KUMAR BARAL	2025-07-02	1. Annexure 1 2 5 and 6 not legible. 2. Annexure 8 page 60 and 61 not legible. 3. In Annexure 9 order passed in ABLAPL 5261 of 2025 is attached instead of ABLAPL 5258 of 2025. 4. Annexure 4 not attested by the concerred Advocate.
69	D-CRLMC/19530/2025	MANOJ KUMAR MOHANTY	2025-07-02	1.Provision of Law not correctly furnished.
70	D-ABLAPL/19554/2025	PRAKASH CHANDRA DASH	2025-07-02	1. Name of Police Station mentioned in Annexure 1 of the Index not correct. 2. Name of Police Station mentioned in Para 1 of the petition is incorrect
71	D-BLAPL/19440/2025	LOKANATH NAIK	2025-07-02	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annexure 1 not mentioned in petition. 2Paragraphs not correctly mentioned in declaration
72	D-RSA/25730/2025	PRASANTA KUMAR SATAPATHY	2025-07-02	1. Court Fee Rs.390/- Payable Claiming for exemption being S.C. Caste Certificate not filed. 2. C.Fee already Paid in the L.A.Court Decree hence payable in this Appeal.
73	D-ABLAPL/19516/2025	JYOTIRMAYA SAHOO	2025-07-02	Page no. not mentioned in Annexure.
74	D-RPFAM/26060/2025	AMLAN SHAKTI PAUL	2025-07-02	1. Period of Delay 758 days 2. good ground certificate not furnished
75	D-RPFAM/26132/2025	PURNA CHANDRA BEHERA	2025-07-02	1.deficit of c fee Rs 1/ to be paid
76	D-WP(C)/26002/2025	SOUMYA MISHRA	2025-07-02	14-NOT PROPERLY INDEXED. Page marking not correct in index.
77	D-WP(C)/22138/2025	BIKRAM CHANDRA GHADEI	2025-07-02	Certificate of ground not furnished in the petition.At page no.18 Annex-3 not exhibited.Page no.18 not neat and legible.
78	D-WP(C)/26196/2025	NIRANJAN PANDA	2025-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-WP(C)/25997/2025	SANJIB MOHANTY	2025-07-02	Page no.5 and 6 not correctly arranged.
80	D-TRP(C)/26243/2025	LAXMI SHARMA	2025-07-02	Document in support of pending of the case required to be transferred be filed. Then put up for S.R.

81	D-RSA/22671/2025	PREMRAJ GOUDA	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-Paid. Decree Rs 05/-Not Paid. 2.C.Fee Payable not correctly furnished.3.Index be correctly page marked As per Trial Court order filed on 30-06-2025.4. Pages in both the Decrees be corrected accordingly.5.Change the Book Mark accordingly.
82	D-CRLMP/19341/2025	BIDYADHAR MANSING	2025-07-02	14-NOT PROPERLY INDEXED. Date not correct in index and para -2 mentioned in annexure-2.
83	D-CMAPL/21163/2025	ADV..	2025-07-02	i) Reference certificate not furnished.ii) Put up for SR after filing of c. copy of impugned order filed.
84	D-TRP(C)/26251/2025	LAXMI SHARMA	2025-07-02	Document in support of pending of the case required to be transferred be filed.Then put of for S.R.
85	D-CONTC/23967/2025	ADV.	2025-07-02	As per annex.1, op. 4 not mentioned in the cause title.
86	D-RSA/25606/2025	SHISHIR KUMAR SAMAL	2025-07-02	C.F Payable not furnished claiming for exemption being Lower Income Group.Hence current Income Certificate to be filed for exemption. Put up there after for further S.R.
87	D-CONTC/23968/2025	BIJAYALAXMI SAHOO	2025-07-02	As per annex.1, op. no. 5 not made aparty.
88	D-CMAPL/25775/2025	KARUNAKAR GAYA	2025-07-02	AU fee Rs 0.25/- to be paid. i) Reference certificate not furnished.ii) Para no. not correctly furnished in I.A. iii)Signature of the petitioner no. 13 not vigible in v. nama.(V. nama not properly scan.)
89	D-ABLAPL/19574/2025	SUCHIT KUMAR NAYAK	2025-07-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-CMAPL/21169/2025	ADV.	2025-07-02	i) Reference certificate not furnished.ii) Put up for SR after filing of c. copy of impugned order filed.
91	D-WP(C)/25886/2025	SUSANTA KUMAR ROUT	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-CRLA/18923/2025	MANORANJAN PADHY	2025-07-02	Code NOT INDICATED
93	D-TRP(C)/26257/2025	LAXMI SHARMA	2025-07-02	Document in support of Pending of the case required to be transferred be filed. Then put up for S.R.
94	D-WA/20785/2025	BISWABIHARI MOHANTY	2025-07-02	1.AU fee Rs 2.25/ to be paid. i)More than one prayer.ii) wp (c) no. wrongly mention n index vide Anx-1. iii) Provision of law not correctly furnished in I.A.(Delay petition.)iv) Op. party no. 4 to 12 and op. no. 14 to30 in WP (C) are not made a party in appeal memo.
95	D-TRP(C)/26250/2025	LAXMI SHARMA	2025-07-02	Document in support of pending of the case required to be transferred be filed.Then put of

				for S.R.
96	D-MACA/23849/2025	PRADEEP KUMAR MISHRA	2025-07-02	pett-no-5 not executed in VNAMA
97	D-ABLAPL/19552/2025	JYOTIRMAYA SAHOO	2025-07-02	Annexure 1 not legible.
98	D-TRP(C)/26239/2025	LAXMI SHARMA	2025-07-02	Documents in support of pending case required to be transferred be filed. Then put up for S.R
99	D-CONTC/23988/2025	SANDHYARANI PANI	2025-07-02	W.P.(C) NO. not correct in index as per annex.1 .
100	D-TRP(C)/26240/2025	LAXMI SHARMA	2025-07-02	Documents in support of pending of the case to be transferred be filed.Then put up for S.R
101	D-TRP(C)/26237/2025	LAXMI SHARMA	2025-07-02	Documents in support of pending of the case required to be transferred be filed.Then put up for S.R
102	D-CONTC/23989/2025	SANDHYARANI PANI	2025-07-02	As per annxs., annex mark in index not proper.
103	D-TRP(C)/26245/2025	LAXMI SHARMA	2025-07-02	Document in support of pending of the case required to be transferred be filed.Then put of for S.R.
104	D-WP(C)/25903/2025	KAJAL SAHOO	2025-07-02	As per annex.9, copy of ITR-4 not mentioned in the index.2. O.P.1 not properly mentioned in cause title.
105	D-BLAPL/19475/2025	KULDEEP MOHANTY	2025-07-02	Synopsis does not tally with Blapl petition.C.T.case no. does not tally petition and C.copy of rejection order.
106	D-WP(C)/25014/2025	BHUBANESWAR DASH	2025-07-02	The identity of thumb impression and attestation not furnished in V>Nama.
107	D-CONTC/24305/2025	ADV.	2025-07-02	Declaration not furnished in affidavit
108	D-WP(C)/25056/2025	PRAVAT RANJAN SUTAR	2025-07-02	.Receipt Showing Serv.copy To cg not Filed.
109	D-FAO/26068/2025	SOMNATH ROY	2025-07-02	Period of Delay 121 days
110	D-MACA/23688/2025	ADAM ALI KHAN	2025-07-02	Period of Delay 226 days 2.statutory deposit not made
111	D-WA/20596/2025	BISWABIHARI MOHANTY	2025-07-02	AU fee Rs 2.25/- to be paid. i)More than one prayer.ii) Legible page nos. 51 112 to 124 are to be filed.iii) Provision of law not correctly furnished in I.A. (Delay petition.)
112	D-MACA/24739/2025	PRAMOD KUMAR TRIPATHY	2025-07-02	Period of Delay 20 days
113	D-MACA/23694/2025	ADAM ALI KHAN	2025-07-02	Period of Delay 13 days
114	D-CRLMC/19244/2025	OM PRAKASH SARAN	2025-07-02	14-NOT PROPERLY INDEXED.
115	D-MACA/24754/2025	PRAMOD KUMAR TRIPATHY	2025-07-02	Court Fee Rs9942/ payable , paid Rs9941/ Rs1/ to be paid
116	D-RSA/25945/2025	SANJAY KUMAR PRADHAN	2025-07-02	1.Not properly Addressed to the Honourable Court.
117	D-CRLMC/19352/2025	LAMBODOR ACHARI	2025-07-02	1. Date of entire order sheet starting on 19.02.2025 to 21.02.2025 not correctly

				furnished Sl. no.6 in Index And 4th line in para no.11
118	D-ABLAPL/19518/2025	MANOJ VERMA	2025-07-02	Occupation of the petitioner not mentioned in Affidavit
119	D-CRLREV/14839/2025	RABINDRA NATH PRUSTY	2025-07-02	Put SR after filing C.copy of order 19.04.2023 in C.R.P. No 97/2020 .
120	D-MACA/24761/2025	PRAMOD KUMAR TRIPATHY	2025-07-02	Period of Delay 30 days
121	D-WP(C)/26170/2025	KAMALAKANTA NAYAK	2025-07-02	A copy of the representation dated 06.06.2025 mentioned in the para-21 body of the petition appears to be wrong.
122	D-CRLREV/18638/2025	PRAMOD KUMAR LENKA	2025-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 56 Days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 50/-paid (b) Appellate Court Judgement Court fee not paid. 3. Provision of Law Not fully mentioned 4. Being aggrieved not mentioned in petition
123	D-WP(C)/26194/2025	KAMALAKANTA NAYAK	2025-07-02	Copies of the representation dated 17.03.2023 mentioned in the para-17 of the petition appears to be wrong.
124	D-ABLAPL/19452/2025	SANGRAM RATH	2025-07-02	1. G. R no left blank in Synopsis cause title paragraph-1 and prayer of the application
125	D-ABLAPL/19463/2025	MANAS RANJAN DHAL	2025-07-02	.Petition not correctly addressed to Honorable Court
126	D-CRLREV/19085/2025	SITIKANTA MISHRA	2025-07-02	Put up SR after filing of Consolidation petition
127	D-ABLAPL/19482/2025	DURGA PRASAD PRADHAN	2025-07-02	1. Page no-9 is not legible

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 02-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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